

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 107 of 2015**

**&**

**Appeal No. 117 of 2015**

**Dated: 06<sup>th</sup> July, 2017**

**Appeal No.107 of 2015**

**In the matter of:**

**Haryana Power Purchase Centre & Anr**

**... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

**Appeal No.117 of 2015**

**In the matter of:**

**Lanco Amarkantak Power Ltd.**

**... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **11.08.2017.**

For Court Master

*suman*